

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **25.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Jash Bhandari Educational Trust  
Vs  
Kapico Motors India Pvt Ltd

**MAIN PETITION NUMBER** : IBA/355/2020  
**(IA/MA) APPLICATION NUMBERS**

IA(Pro.Rep)/24(CHE)/2024

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**ORDER**

Present: Mr. V.Manivannan, Ld. Counsel for Applicant / Liquidator.

This Application has been filed to place on record the 9<sup>th</sup> progress report till 30.06.2024.

It is stated that an application under Section 45 IBC, 2016 is pending which is listed on 06.08.2024.

The report is taken on record, subject to all just exceptions.

IA(Pro.Rep)/24(CHE)/2024 is **disposed of**.

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**[VENKATARAMAN SUBRAMANIAM]**  
**MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**